

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1560(KB)2018
IA(I.B.C)/1391(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

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| IN THE MATTER OF | UNION BANK OF INDIA VS SPACE MATRIX LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Raja Satyajit Banerjee, Adv.] For the Liquidator
Ms. Krishnika Chatterjee, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1391(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 18th Quarterly Progress Report, which is placed at pages 21 to 52.
 - b. This application is supported by an affidavit which is placed at pages 18 to 20.
 - c. The 18th Quarterly Progress Report is taken on record.
 - d. Accordingly, IA(I.B.C)/1391(KB)2024 is allowed and disposed of.
3. It is submitted that PUFE application is pending. However, the Liquidator may seek closure of this application.
4. List C.P. (IB)/1560(KB)2018 on **16th July, 2024** in an appropriate manner.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**